

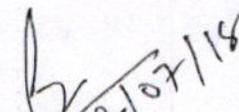
**HIGH COURT OF JAMMU AND KASHMIR
(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

O R D E R

No: 413 Dated: 02/07/2018

All the Judicial Officers of State of Jammu & Kashmir are hereby directed to check their personal information (Bio-Data) on the official Website of J&K High Court. In case any discrepancy is found by them in the same they are directed to approach the CPC, e-Courts High Court of J&K in writing for its rectification.

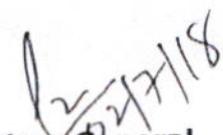
By Order.


(Sanjay Dhar)
Registrar General

No: 12255-81/RG Dated: 02/07/2018

Copy to the:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar.
...for information of His Lordship.
- 2) Registrar Judicial, High Court of J&K Srinagar/Jammu for information and n/a.
- 3) Principal District & Sessions Judges of J&K State for information and n/a. They are further requested to get all the Subordinate Judicial officers of the District informed accordingly.
- 4) CPC e-Courts, High Court of J&K, Srinagar for information and n/a and with the request to ensure that the information (Bio-Data) so furnished by the Judicial Officers is cross checked with their service record before the same is uploaded on the website.


Registrar General